## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE AND TAXES VYAPAR BHAWAN, I.P.ESTATE, NEW DELHI-110002 (HR BRANCH)

F.No. /AC/FFC/2021-22/: 84-95

DATED: 17-03-2022

## **ORDER**

In exercise of the powers conferred upon me under Section 5(1) and Section 5(3) and Section 4(2) read with Section 2 (91) of the Delhi Goods and Services Tax Act, 2017 (Delhi Act 03 of 2017), I, Ankur Garg, Commissioner, State Tax, hereby constitute a new Ward, 210 (Fake Firm Cell) under administrative jurisdiction of Anti Evasion-I, Henceforth, all the matter related to non-existent taxpayers/firms where amount of tax evasion or ITC wrongfully/fraudulently availed by them during any financial year is more than Rs. 5.00 Cr. Will be dealt in this Ward. The geographical limits of this Ward will be geographical limit of National Capital Territory of Delhi. The Commissioner, State Tax, and also Special Commissioner/Additional Commissioner/Joint Commissioner/Assistant Commissioner/GSTO appointed under the DGST Act, 2017 and rules made there under, shall exercise all the powers conferred under the said Act, in respect of this Ward. All such taxpayers /firms found to be non-existent on field shall be transferred to this newly created Ward through the State Admin, for further action.

(ANKUR GARG) 16/61/20

Copy forwarded for information and necessary action to:

- 1. Secretary to Dy. Chief Minister, Delhi, Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi-110002
- 2. Pr. Secretary (Finance), Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi-110002
- 3. Vice President, GST Network, East wing, 4<sup>th</sup> Floor, Worldmark-1, Aerocity, Indira Gandhi International Airport, New Delhi, Delhi-110037, with the request to create a new ward no. 210, (Fake Firm Cell) under Zone-11 in GST portal.
- 4. Chief Commissioner, Central Excise Department, CR Building, I.P.Estate, New Delhi-110002
- 5. All SCTTs/ACTTs/JCTTs, department of Trade & Taxes, GNCTD
- 6. All Ward/Branch incharges through SCTTs/ACTTs/JCTTs
- AC (system) with the request to place a copy of the order on the website for wider circulation and create a separate ward to deal with matters related to Fake Firm Cell.
- 8. President, Taxation Bar Association, H-Block, Vikas Bhawan, I.P.Estate, New Delhi-110001
- 9. President, Sales Tax Bar Association, Vyapar Bhawan, New Delhi
- 10. PS to Commissioner (Trade & Taxes)
- 11. Guard File

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do need me